Grace Marks to Athletes in Government Service

3986. PROF. SAUGATA RAY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of grace marks awarded to the athletes in Government service participating in State and National Level meets;

(b) whether the Government has noticed that a number of athletes are still unemployed even after their very good performances in the meets; and

(c) if so, the steps taken to accommodate such athletes in Government service?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJIJU]

(a)to (c): All Ministries/Departments including Department of Sports follow the instructions of Department of Personnel & Training (DoP&T) issued from time to time for providing incentives viz. recruitment, promotion, increments, etc. to sportspersons. The consolidated instructions of DoP&T is available on public domain at
However, these instructions are not binding for States/UTs’ governments.

As per these instructions, there is no provision for awarding grace marks to sportspersons on the basis of their performances in sports competitions. However, up to 5 percent reservation is provided in direct recruitment in Group ‘C’ posts for meritorious sportspersons.

Besides, Sports Authority of India recruits Olympian/Para Olympians as Coach and Assistant Coach. Institutions under the Ministry of Youth Affairs & Sports namely National Sports University, Imphal, Netaji Subhash National Institute of Sports, Lakshmibai National Institute of Physical Education and Lakshmibai National College of Physical Education offer academic programmes in sports coaching, physical education, sports and allied fields to enable sportspersons to pursue career in sports.

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